- (12) S.O. 2236 (E), dated the 14th May, 2022, amending the export policy mentioned at SI. No 59 of chapter 10 of Schedule 2 of the ITC (HS) regarding the Export Policy of Wheat.
- (13) S.O. 2320 (E), dated 19th May, 2022, regarding amendment in import policy condition of Fresh Ginger under Chapter 09 of the ITC (HS) 2022, Schedule-I (Import Policy).
- (14) S.O. 2321 (E), dated the 19th May, 2022, amending the Schedule 2 of ITC (HS) Export Policy, 2018 regarding Export Policy of Bamboo Charcoal.
- (15) S.O. 2357 (E), dated 23rd May, 2022, regarding amendment in import policy condition under Chapter 29 and 30 of ITC (HS) 2022, Schedule-I (Import Policy).
- (16) S.O. 2375 (E), dated the 25th May, 2022, amending the export policy of sugar mentioned at SI. No. 93 in Chapter 17 of ITC (HS), Schedule II.
- (17) S.O. 2378 (E), dated 25th May, 2022, regarding amendment in import policy of Paper and incorporation of policy condition in Chapter 48 of ITC (HS), 2022, Schedule-I (Import Policy).
- (18) S.O. 2821 (E), dated 21st June, 2022, regarding amendment in Import Policy Condition of Water Melon Seeds under ITC(HS) Code 1207 70 90 of Chapter-12 of ITC (HS), 2022, Schedule-I (Import Policy).
- (19) S.O. 2985 (E), dated the 30th June, 2022, amending the Export Policy of certain items mentioned in Chapter 27 of Schedule 2 of the ITC (HS) Export Policy regarding motor gasoline and gas oils.

[Placed in Library. For (1) to (19) See No. L.T. 7144/17/22]

Report and Accounts (2020-21) of NSC Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Fifty-eightieth Annual Report and Accounts of the National Seeds Corporation (NSC) Limited, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 7204/17/22]

Report and Accounts (2018-19) of the Textiles Committee, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 13 of the Textiles Committee Act, 1963:-
 - (a) Annual Report and Accounts of the Textiles Committee, Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Committee.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 7554/17/22]

Reports and Accounts (2020-21) of NID, Ahemdabad and FDDI, Noida and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table, a copy (in English and Hindi) of the following papers:—

- (i)(a) Annual Report and Accounts of the National Institute of Design (NID), Ahemdabad, Gujarat for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6149/17/22]

- (ii)(a) Annual Report and Accounts of the Footwear Design and Development Institute, (FDDI), NOIDA, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7023/17/22]